

**Sardar Iqbal Singh:** May I know whether Government have any proposal for the purchase of such flotilla in the near future?

**Dr. Katju:** Not for the present.

**Shri Joachim Alva:** In view of our long coast and possible entanglement on account of Goa and any other port, nearby, do Government propose to give at least training in anti-submarine warfare to our young men in the Navy?

**Dr. Katju:** That is a matter which is always under consideration. But there are several factors to be taken into consideration. No such proposal is at present under consideration.

**Shrimati Renu Chakravartty:** May I know whether there is any Wing which has undertaken training in submarine?

**Dr. Katju:** I think there is some training in anti-submarine.

#### FILLING UP OF GRADES I AND II POSTS

\*1562. **Shrimati Ganga Devi:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Government propose to fill in a portion of the vacancies in the posts of Superintendents and Under Secretaries through a limited departmental competition as in the case of the Assistant Superintendents; and

(b) if not, the reasons therefor?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) and (b). A proposal for a departmental examination for promotion to the Under Secretary's grade is at present under the consideration of Government. A provision for such an examination for promotion to the Superintendent's grade exists in the Central Secretariat Service Scheme, and Government are considering whether the need for it at this level exists.

**श्रीमती गंगा देवी :** जिसने भी प्रमोशन इन गवर्नमेंट सर्वन्ट्स को दिये जाते रहे हैं, वे उनके सर्विस रिकार्ड या अनुभव के आधार पर ही

दिये जाने को भी और इस प्रकार सरकारी क्लर्कों का सभी काम अच्छी तरह चलता रहा, लेकिन इस नई स्कीम के अनुसार गवर्नमेंट सर्वन्ट्स की, जिन की सर्विस १५-१५ और २०-२० साल हो गई हैं कम्पिटिटिव एग्जैमिनेशंस द्वारा उनकी एफीशेंसी का निर्णय करना कहां तक उचित व न्यायपूर्ण है और क्या इन कम्पिटिटिव एग्जैमिनेशंस के द्वारा इनकी वास्तविक योग्यता का ठीक-ठीक निर्णय हो सकता है ?

**Shri Datar:** So far as this question is concerned, promotion would ordinarily be on the basis of seniority. But there are certain cases where it would be better to have an examination, and the general result that is found is that both the systems should be used as far as possible to promote due efficiency.

**श्रीमती गंगा देवी :** क्या असिस्टेंट्स को सुप्रिण्डेंट की पोस्ट पर आने के लिए ही डिपार्टमेंटल टैस्ट रखा गया है या सुप्रिण्डेंट्स को अंडर सेक्रेटरी होने के लिए भी यह टैस्ट दत्त पड़ता है और यदि अंडर सेक्रेटरी होने के लिए Superintendents को नहीं देने पड़ते तो क्यों नहीं यह टैस्ट्स देने पड़ते ?

**श्री दत्तार :** असिस्टेंट लोगों को असिस्टेंट सुप्रिण्डेंट बनने के लिए ही इमरतान देना पड़ता है और सुप्रिण्डेंट को अंडर सेक्रेटरी बनने के लिए नहीं ।

**Shri Ramananda Das:** Is it a fact that the promotion of an Under Secretary to Deputy Secretary is done by selection on the basis of seniority and merit, and if so, why should not the promotion of an Assistant to Assistant Superintendent be done on the same basis?

**Shri Datar:** That is what I pointed out just now. So far as the Assistants are concerned, promotion from Assistants to Assistant Superintendents is by the competitive examinations and also by seniority. So far as the higher cadres are concerned, it is considered that seniority should be given due

weight, but in exceptional cases a limited competitive examination should be held.

**Shri Ramananda Das:** May I know why it should be so?

**Mr. Speaker:** Order, order. Shrimati Renu Chakravartty.

**Shrimati Renu Chakravartty:** At the present moment, what is the promotion of Superintendents and Under Secretaries who have come by direct recruitment to those who are departmentally raised to those positions?

**Shri Datar:** I may point out to the hon. Member that generally the proportion followed is 50:50.

#### SAFE-DEPOSIT VAULTS

\*1564: **Pandit D. N. Tiwary:** Will the Minister of Finance be pleased to refer to the reply given to starred question No. 592 on the 18th August, 1953 and state whether there is any proposal now to introduce a bill which will empower Government to search the safe-deposit vaults in the country to ascertain the wealth deposited therein?

**The Minister of Revenue and Defence Expenditure (Shri A. C. Guha):** The question of undertaking legislation to regulate the activities of safe deposit vaults as such was carefully examined by Government in consultation with the Reserve Bank. Government is satisfied that there is no need to undertake such legislation at present. It is neither necessary nor would it be desirable to assume in respect of searches in safe deposit vaults powers apart from those already available normally for such searches.

**Pandit D. N. Tiwary:** Have Government inspected or searched any of these safe deposits vaults, and if so, how much hidden wealth has been found out from them?

**Shri A. C. Guha:** At least Government have not got any information as to the possession of hidden income in the safe deposit vaults. But I can assure the hon. Member that there was a question on this subject some time back in this house, and I gave an assurance

that we shall examine this matter. We have thoroughly examined the matter in all its phases, through all the different agencies connected with it, and it has now been decided that there is no necessity for any legislation in this regard, or rather it would do some harm to the safe deposit system if such Legislation were there.

**Shri Ramananda Das:** Is it a fact that many wealthy persons deposit money and jewellery in safe deposit vaults in order to evade payment of income-tax?

**Shri A. C. Guha:** I do not think we have got any information.

**Mr. Speaker:** These are all matters of speculation.

**Shri K. K. Basu:** May we know whether Government have any authority either to seal up or to examine the safe deposit vaults.

**Shri A. C. Guha:** That is what I have already stated. Normally also, Government have got certain powers by virtue of which they can search the safe deposit vaults.

#### राष्ट्रीय छात्र सेना

\*१२६८. श्री अमर सिंह डामर : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने मध्य भारत में राष्ट्रीय छात्र सेना के चुनाव के लिए कोई मंत्रणा समिति बनाई है ; और

(ख) यदि हां, तो उस समिति के सदस्यों के नाम क्या हैं ?

रक्षा उपमंत्री (श्री सतीश चन्द्र): (क) मध्य भारत में नेशनल कॅडेट फोर के लिये एक सलाहकार समिति है जिसके प्रकार्य नेशनल कॅडेट फोर के नियमों में दिये हुये हैं ।

(ख) एक विवरण जिसमें समिति के सदस्यों के नाम हैं, पटल पर रख दिया गया है [वर्तमान परिशिष्ट ८, अनुबन्ध संख्या ४]।

श्री अमर सिंह डामर : क्या इस में आदिवासी सदस्य भी हैं ?

श्री सतीश चन्द्र : नामों से यह पता नहीं